

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

OA 1047/02

6

On 7. 8. 02 ^{in OA 1049/02} [may]
Kindly be seen

"FOR BEING SPOKEN TO"
with OA 1025/02,
1046, 1048 & 1049/02.

12/5

Bund

Common judgement
changed over to
counsel concerned
see note in OA 1046/02.

6/8

Order dated 13.05.03

- OA 1046/02
- OA 1047/02
- OA 1048/02
- OA 1049/02
- OA 1025/02

Heard further. Hearing is concluded
and orders are reserved.

Vice-Chairman
Member

11.7.03

For the reasons recorded
separately, this O.A. is rejected.
No costs.

Vice-Chairman
Member